

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 139
28(ND)2016

Comp. Appl-807/2020, Comp. Appl-825/2020, Comp. Appl-1/2021

IN THE MATTER OF:

Rajeev Behl ... **Applicant/Petitioner**

Versus

M/s. Realtech Infrastructure Ltd. & Ors. ... **Respondent**

Under Section: 397/398

Order delivered on 11.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Kunal Tandon with Adv. Kanika Jain for Realtech Infrastructure Limited and Mr. Yogesh Gupta, Advocate Shaunak Kashyap alongwith Advocate Rahul Mukherjee and Advocate Ankit Singh, for Petitioner

ORDER

Comp.Appl-807/2020: Mr. Kunal Tandon appeared for the Respondents and sought time to file the reply. Reply be filed within 10 days after serving an advance copy upon the Applicant. List the matter on 03.02.2021.

Comp. Appl-825/2020: Mr. Kunal Tandon appeared for the Respondent No. 1 and 2 and sought time to file the reply. Reply be filed within 10 days after serving an advance copy upon the Applicant. So far as the Respondent No. 3 and 4 are concerned, notices be issued upon them by all modes including the Email-ids of the Respondents. The Affidavit of service be filed within a week from today. List the matter on 03.02.2021.



Comp. Appl-1/2021 : Mr. Kunal Tandon appeared for the Respondent No. 1 and 2 and sought time to file the reply. Reply be filed within 10 days after serving an advance copy upon the Applicant. So far as the Respondent No. 3 and 4 are concerned, Notices be issued upon them by all modes including the Email-ids of the Respondents. The affidavit of service be filed within a week from today. List the matter on 03.02.2021.



**(L.N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**